Statement by Minister his Party has taken the allotted time. Similarly, today also he will be allowed to make his point. Now we will go ahead with clarifi-

सकता था, दो दिन बाद भी रखा जा सकता है तो इसका मलतब हो सकता है लेकिन जब रेलवे अप्रोप्रियेशन पर बहस है तब ग्राये घंटे की चर्चा करने की क्या तुक है, कारण है, जस्टि। फिकेशन है ? क्या मैं यह समझूं कि यह एक तरह से जैसा कि समापति महोदय ने कहा चैम्बरिंग की बदौलत रखा गया है, हम लोग देते हैं वह मंजर नहीं होते लेकिन ग्राज रेलबे पर है तब क्यों रखा है ?

DR. (SHRIMATI) NAJMA HEP-TULLA (Maharashtra): On the same issue which is in relation to my Half-an-Hour Discussion which arose out of the answer which could, not be given properly in the House, I have requested our whip that I should be given a chance to speak today and tomorrow the Half-an-Hour Discussion can he withdrawn.

THE VICE-CHAIRMAN (SHRI RAMAKRISHNAN): I have noted your point, Mr. shiva Chandra Jha, and your point also, Dr. Najma Heptulla. permitted so Why the Chairman has many Mentions or why he has not permitted so many Mentions, I cannot answer, it is in his discretion. It is in his discretion. Your point is limited to halfan-hour discussion. Today's half-andiscussion is not about hour shifting of the Railways, but of Regional Workers Education Centre from Mangalore to Hassan.

As far as Railways Appropriation Bill is concerned, it will start at 3 o'clock. I will request hon. Members who are going to ask clarifications to be very brief so that this can conclude at 3 o'clock. Then we have the half-an-hour discussion. I will request all of you to be brief so that we can rise by 7 o'clock.

Mr. Jha is in a privileged position .and he usually speaks even though

cations. There are 16 Members. Thk is just for information. The Minister will reply in the end.

STATEMENT BY MINISTER

Flood situation in various parts ot the country-contd.

SHRI SHRIDHAR WASUDEO DHABE (Maharashtra): I will be very brief. Sir, 83 lakh_s of people have been affected and 1.5 lakh hectares of land are affected. More than 900 people have died in these floods. In the beginning of the statement, the Minister has said:

"...very heavy floods have occurred in the Saurashtra region of Gujarat, Konkan, Madhya Maharashtra and Marathwada regions Maharashtra..."

This is not correct. Vidarbha is equally affected. Nagpur city itself is affected and Akola and Wardha District are also affected. Therefore, the Minister's statement should include Vidarbha. This should be added in tK* beginning of his statement.

I will speak for Maharashtra State only. Others will speak about other areas.

As regards devastation in Maharashtra, it started with Ratnagiri and Sindhudurg districts in the month of June. For the first time the famous city of Pandarpur was affected by floods in Bhima river. The situation is realiy serious in that area. Ill Wardha, Nagpur and Akola areas there are heavy losses. The situation really calls for measures on a war-footing. The Minister has given the

[Shri Shridhar Wasudeo Dhabe] figure of Rs. 1472 lakhs as total damage in the chart. I would like to know from the Minister whether the Maharashtra Government has made any request for additional assistance immediately. Last time about Ks. 25 crores were given for rehabilitation purposes. Secondly what are the types of ralief or assistance propose[^] to be given? Will there be assistance fo house construction because a large number of houses have been washed away. For crops destroyed, seeds ca,, be given along with other inputs for agricultural purposes. These are the two types of assistance that can be given immediately.

I would also like to know whether any Central Team has been sent to assass the damage and assistance needed from the Central Government. Last time, when Central assistance was given, it was deducted from the Plan allocation of the State. This should be treated as extra help. It should not be part of the Plan amount. The tendency is to give the loan and later to adjust it against the Plan allocation. The Central Government should share the responsibility and must give adequate money to the State so that the affected people can be rehabilitated. This is a natural calamity and I would like to express my my concern and sympathy to the people who are facing this misery and who have lost their houses and property in this calamity. Tt is for the first time that this has occurred in Maharashtra on such a large scale.

VICE-CHAIRMAN (SHRI RAMAKRISHNAN); Mr. Kushwaha. Not here district headquarters. Breaches in two Yes, Mr. Shiva Chandra .Tha

श्री शिव चन्द्र झा (बिहार) : उपसभाध्यक्ष महोदय, मंबी महोदय ने एक लम्बा चौड़ा स्टेटमेन्ट सदन में दिया । पिछले दो दिनों से हमें इसको पढ़ने का समय मिला ताकि हम लोग इसको

पढ़कर सदन में आ सकों और क्लेरिफिकेशन मांग सकें । मुझे यह कहना पड़ता है कि यह स्टेटमेंट बहुत ही इनएडीक्वेट है। ऐसा लगता है कि जो खबरें स्टेट्स से भेजी गई हैं उनको हमारे सामने रख दिया गया है, पोस्टमेन की तरह से काम किया गया है। इस संबंध में सेन्टर क्या कर रहा है, यह नहीं बताया गया है। सेन्टर की तरफ से कौन से फैसले किये गये हैं, रिलीफ के रूप में, दवा के रूप में या अन्य दूसरे रूपों में क्या किया गया है ग्रीर इमरजेन्सी के रूप में क्या कदम उठाये जा रहे हैं, यह कुछ भी नहीं वताया गया है । नुजरात सरकार के बारे में थोड़ा बहुत जरूर बताया गया है, लेकिन सेन्टर इस वारे में क्या कर रहा है, यह नहीं बताया गया है। बिहार के बारे में भी इसमें जिक्र ग्राया है। बिहार के बारे में वहत सी डिसकीपेन्सीज हैं। इन्होंने जो श्रांकड़े दिये हैं बरबादी श्रीर बांधों के टूटने के, उसके बारे में ग्रखबारों में भी रिपोर्ट्स आई हैं। बिहार सरकार के प्रांकड़े भी ग्रा गये हैं । हमारे सामने "Collapse of bund in Katihar dis-

trict: etc."

A 330 metre stretch of the embankment in Katihar district was wasihed away, in Patna believe on the officials R basis of the latest report from the other embankments also on the Ganga were there putting in danger to 220 villages while in Saharsa district, because of floods in the Kosi river, inhabitants of about 50 एक तरफ तो यह इम्बेकमेन्ट टूट गया है और दूसरी तरफ 9867 का ग्रांकड़ा दिया गया है । श्रापका हिसाब 18 श्रगस्त

तक का है। यह कटिहार की घटना है भीर 22 ग्रागस्त की है। कटिहार का बांध टट जाने के कारण लोगों पर इसका असर हम्रा है। ग्रापको उसको भी कवर करना चाहिए था । ग्राप कहते हैं कि पूरे बिहार में 9867 गांवा इफेक्टेड हैं। यह 520 करोड़ बताया गया है । ऐसा लगाता है कि सरकार को ठीक से कंटेक्ट नहीं किया गया है। मैं मंत्री महोदय से यह साफ जानना चाहता हूं कि यह जो कटिहार का बांध टूट गया है यह सेन्ट्रल पावर कमीशन का है। महानन्दा क बांध सन 1966-67 में 18 करोड रुपयों की कास्ट पर बना 18 करोड़ की कास्ट पर, इसके इरीजन की संभावना जीरो माइल पर थी । तब चीफ इंजीनियर, महानदी ने कहा कि इंटायर नियोजन का काम यहां होना चाहिए । इसके लिये उसने लिखा 24-4-83 को, लेकिन विहार सरकार ने एडमिनिस्ट्रे-टिव अप्रवल नहीं दी जिससे काम आगे नहीं बढ़ा । नतीजा हुम्रा कि यह इरोजन हमा, बांघ ट्रा, करोड़ों की क्षति हुई और

Statement

"According to a Bihar Government estimate 2.5 lakh people have been affected by floods and rain in ten. districts in the State and damage to crops, and houses and property was estimate[^] at Rs. 520 crores'

लाखों लोग इससे एफेक्टेड हुए हैं । इसके वजाय उन्होंने क्या किया कि बरौनी ब्लाक में दरवे गाव के पास पैसा बहाना शुरू कर दिया, बेमतलब ग्रीर 54 लाख रुपया वहां खर्च कर दिया गया । उसमें एक मिनिस्टर, जो जगन्नाय मिश्र की मिनिस्ट्री में थे, उनकी वजह से 54 लाख रूपया पानी में वहा दिया गया, लेकिन इस बारे में वहां कोई काम नहीं हुआ और यह बांध टुट गया और इतने लोग एफेक्टेड हुए । मैं केन्द्रीय सरकार से यह कहना चाहता हूं कि बिहार में बार-फुटिंग पर चाहे 'आर्मी शुड बी इम्प-लाईट देयर, सेना को वहां पर मस्तेद करके इसका मुकाबिला किया जाये. वहां परिस्थिति बहुत नाज् क है।

by Minister

ग्राखरी बात महोदय यह है कि इन के पास कोई मशीनरी नहीं है, केन्द्र के पास फ्लंड कन्ट्रोल की कोई नीति नहीं है। जो काम होता है एडहाक बेक्सि पर होता है। मैं जानना चाहता हूं कि बिहार को फ्लड रिलीफ के ही नाम पर आपने बया दिया है ? यह आपके ही आंकड़े हैं, जो तवाही ग्रीर वरवादी हुई उसको देखते हुए कितने पैसे आपने दिये ? वहां की सरकार ने कितना मांगा था ग्रीर ग्रापने कितना दिया ? कटिहार में जो बांध ट्रा है उसको ठीक करने के लिये, कन्टोल करने के लिये ग्रापने क्या कोइ केन्द्रीय आवर्जवर भेजा है ? मैं कहना चाहता हं कि ग्रगर वहां पर सेना की जरूरत है तो उसका भी इस्तेमाल करें, इस प्रकार से भी आपको उसका मकावला करना चाहिए । उपसभाध्यक्ष महोदय, बाढ ग्राती है, बाढ़ ग्रा सकती है, बाढ़ ग्रमेरिका में भी ग्राती है। उपसमाध्यक्ष महोदय, सकामेंटो रिवर ग्रीर युवा रिवर इन सबों में बाढ़ आती है, लेकिन इससे जो डेमेज होता है, उसके कन्द्रोल की श्री जिब चन्द्र झा

व्यवस्था वहां पर है। हमारे यहां यह व्यवस्था पैरीनियल रूप में नहीं है । तो मैं जानना चाहता हं कि जब हर साल बाढ ग्राती है तो इसके लिये केन्द्रीय स्तर पर क्या आपके पास कोई मणीनरी है. क्या कोई दस्ता है, जो बाढ़ से पहले शरू कर दे ? ग्रापका नहीं है । उपसभाध्यक्ष महोदय, क्या होता है, बाढ़ जब देहातों में ग्रा जाती है तब नावें लाने की वात उठती है कि कहां से ब्रायेंगा, कहां जायेंगी सारा हाच-पांच होता है, नतीजा यह होता कि करोडों रुपये की क्षति होती है। सरकार की फ्लड कन्टोल की कोई नेशनल नीति नहीं है और उसकी जो भी नीति है उसको कार्यान्वित करने के लिये कोई मशीनरी नहीं है। मैं चाहता हं कि मंत्री महोदय इन सब बातों की सकाई करें।

Statement

SHRI SATYANARAYAN REDDY (Andhra Pradesh): Mr. Vice-Chairman, Sir, last week I made a special mention regarding floods, specially in Andhra Pradesh, about which I have seen the statement of the hon. Minister. So far as floods are concerned, I am confining myself to Andhra Pradesh. The figures given in the statement seem to be incorrect. The loss and damage that has taken place in Andhra Pradesh due to recent floods specially in the districts of Adilabad, Karim Nagar, Nizamabad, East and West Godavari districts are very heavy, and the report which the hon. Minister has given seems to be incorrect. He minimised the whole situation in which the whole region is affected. According to the reports, nearly Rs 20-22 crores worth of paddy and sugarcane ha, been destroyed in Karim Nagar district alone. In Nizamabad district nearly Rs. 4-5 crores worth of paddy and other crops have been destroyed. Similarly in the East and West Godavari districts the losses are very heavy, and in Khammam and other districts also. The Minister has not given any such

damages. He has not shown any such thing in the I would like to impress upon the report. Minister that due to the floods there was a heavy loss of crops in every district and there was loss of cattle and many people have died. According to this statement only 30 people have died, but according to our reports nearly 40 to 50 persons have died in the villages due to heavy floods. These rains flooded not only on 13th. There were heavy rain, on the 1lth, 12th and 13th and there was heavy damage. I would like to know from the hon. Minister whether the Chief Minister of Andhra Pradesh has written to the Central Government for central assistance when he has received that request what action has been taken and whether the Central Government is rushing the aid. Similarly, in my Special Mention have j stated that the situation is very serious and a central team should be sent the affected areas immediately. to financial assistance is needed. I **Immediate** would like to know from the Minister what the total damage is. The figures given by the hon. Minister are incomplete. The total damage that has been caused has not been given district-wise. Many cattle have perished. Many human lives have been lost. He says that 30 people have died. But the loss is more. There is heavy damage to crops and cattle. That has not been shown, here in detail. I would like to know from the hon. Minister the figures about the total damage that has been caused due to floods and the amount that the Central Government is going to give for meeting the flood situation. Apart from human loss, many houses have been uprooted and immediate relief from the Central Government is needed. So far,as the State Government is concerned they have taken all measures for flood relief. The Chief Minister visited affected areas and has instructed the concerned officers to do immediate relief work. At the same time, the State Government has requested the Central Government to provide central assistance. That assistance must be given immediately.

♦SHRIMATI ILA BHATTACHARYA (.Tripura): Hon. Mr. Vice-Chairman, Sir, from 3rd August to 5th August, 1983, there wag a heavy rain in Tripura, There was a serious devastation in the State due to a flood havoc. Consequently, thirty persons lost then-lives. Five Iakhs people have been seriously affected due to the recent floods. Assam-Agartala National Highway, through which Tripura is connected with the rest of the Country, has become unuseable due to sixty landslides. One hundred bridges have been damaged. Tripura's only Hydel Project, namely, Gumti Hydel Project has also been badly damaged and now Rs. One Crore will be needed to repair it.

Statement

Thirty thousand houses have been destroyed. Rs. three crores sixty Iakhs are required to rebuild these houses. But this required a huge amount of money which has not been mentioned in the Statement that the Hon. Minister made in the House on the 22nd August, 1983. It has been shown in that Statement as "Not Reported". But the Government of Tripura submitted a preliminary Memorandum to the Central Government on the 17th August, 1983, in which they mentioned that Rs. three crores sixty Iakhs would be required to rebuild these lost thirty thousand houses. I hope, the Hon. Minister will clarify about this "Not Reported".

Three thousands cattle heads have lost their lives. But agriculture has been hit hard most. Standing crops in 75,000 hectares have been completely destroyed. Paddy in 32,000 hectares, which was ripe for harvesting, was completely destroyed. It was a serious loss on the food front. Seedlings of Aman paddy in 40,000 hectares have been covered with sand. This loss in the food front will lead to serious food shortage in the State in future.

Tripura is a very small State, has a population of twenty one lakhs. Out of it, five lakhs people are affected due to the current uooda. So, the State is passing through hard days.

by Minister

On the 8th August. 1983, the Central Government got the information about the serious flood situation in Tripura. On the 9th August, 1983, I made a Special Mention in the House in which I demanded that the Central Government should immediately send a Central Survey team to Tripura in order to assess the loss there and recommend assistance therefor.

Mr. Vice-Chairman, Sir, Tripura is in extreme difficulties. Still more than twenty-five thousand people are living in 167 Relief Camps. There an individual is being paid Rs. 1.50 as relief done daily. Similarly, a family of five members is getting Rs. 7.50 as relief dole daily. Similarly, a family of five to s^ay In the Relief Camps upto the month of December this year.

The Government of Tripura requires huge amount of money to rebuild the lost houses. It, therefore, requires Central financial assistance. But the requirement of financial assistance cannot be assessed unless a Central Sure vev Team is immmediately despatched there.

The floor! waters have not yet receded. In Sonamura sub-division, flood waters are receding by one inch daily because of the embankment constructed Bangladesh.

A State, whether it is a small one or a big one, cannot stand on its feet unles, it is adequately helped by the Central Government at the time of natural calamities. I would, therefore, like to know from the Hon. Minister what action the Government has taken on my appeal that I made in a Special Mention on the 9th August, 1983, for sending a Central Survey Team immediately to assess the loss due to floods in Tripura?

[Shrimati Ha Bhattacharya]

The Central Survey Team should aee for itsell how the Government of Tripura is helping the affected people with its limited resources. I have information that the Central Team has not yet visited my State. I would like to know from the Hon. Minister why the Central Survey Team has not yet visited my State? I would like to know by when the Central Team will visit my State?

The Government of Tripura asked for Rs. one crore as ad hoc financial assistance. Again, the Government of Tripura asked for 5000 metric tons of food. As an immediate assistance they asked for IOOO metric tons of food. So far 500 metric tons of rice and 500 metric tons of wheat have been sent to Tripura. How the affected people of that state can survive with this limited supply of food? Those who stored rice in their houses, are now faced with rotten rice because of floods. Therefore, the people of Tripura are now faced with serious food shortage.

I would like to know from the Hon. Minister by when the Central Survey Team will visit Tripura? I would like to know by when 5000 metric tons of food will be sent to that State?

In the Preliminary Memorandum the State Government assessed that the total loss in terms of money was to the tune of Rs. 16 crores 69 lakhs. I would like to know by when the Central Government will sanction this amount of Rs. 16 crores 69 lakhs as Special assistance for meeting a natural calamity without deducting that much amount from h_e annual plan allocations of Tripura?

SHRI GHANSHYAMBHAI OZA (Gujarat): Sir, Gujarat was* reeling under the effect of a cyclone which devastated it in September, 1982. Both the Government and voluntary agencies started the rescue work. As I am associated with one voluntary agency, I will spell out some facts. Sir, before the work of rehabilitation

and rescue can be completed another cvclone has overtaken Gujarat. And what a devastating cyclone it was. Sir, from the statement which has been given to Us by the hon. Ministe[^] in Annexure I, we find that in the matter of loss of property, loss of life anj in every respect, Gujarat i=, the highest. Rs. 200 crores worth of property was lost and 594 lives were lost, as spelt out in the Statement. This is the figure given by the Gujarat Government. But, people feel that it is much more than what has been spelt out in the Statement. Sir, why is this happening? There are so many reason-and I do not want to go into the details about But w_e have been seeing them deforestation on the seashore of Saurashtra area. Sir, we were very proud of the Gir forest once upon a time. I wish some of you go and visit the Gir forests. You will refuse to recognise the Gir forest today though it is the only place in India now where lions are to be found. Even then a cursory glance at the whole area will show that it has ceased to be a forest because a lot of deforestation has taken place.

Sir, it has been said that because of the faulty communications by Government of India and the control room_s the Gujarat people were not forewarned about the possibility of a cyclone overtaking them. If the control rooms were functioning properly, it may be that many of the lives that have been lost would not have been lost and we would have been able to save the people. But because of faulty control rooms and lack of communications between the control rooms and the people, who were to be evacuated, adequate relief could not be provided. Sir, the Government has admitted on its own that to the life and property highest damage has taken place in Gujarat. And what is the help that is being rendered to Gujarat by the Government of India? A very meagre amount has been given. I have come to know that only Rs. 10 crores have been released as against the damage of Rs. 200 crores. I would request th« hon. Minister to come to

the rescue of Gujarat. I know that we have adopted a certain scheme which gays that these amounts must be adjusted against plan expenditure and all these things. Whatever it may he, after all some expenditure has to be iHcurred.

Statement

DR. RAFIQ ZAKARIA (Maharashtra); For Maharashtra they have released only Rs. 5

SHRI GHANSHYAMBHAI OZA: I am sorry for that. They must release more. I a_m not grudging them. They must get what they

SHRI SHRIDHAR WASUDEO DHABE: They have asked for Rs. 25 crores.

THE VICE-CHAIRMAN (SHRI R. RAM A.KRISHNAN). Everybody wants more.

SPIRI GHANSHYAMBHAI OZA: Just look at the figures given by the Gove-nment. These figures are not provi ied by me. There i_a so much loss of property, loss of life, inundation. Look at the figures and then judge whether the help that is being meted out to mitigate the hardship is adequate or not. Even after seeing all these things if you say that Rs. 10 crores are enough, then I have nothing to say.

DR. RAFIQ ZAKARIA; We say that you should get more and we should also get more.

SHRI GHANSHYABHAI OZA: To all those regions which have suffered, thf! Central Government must give adequate help.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Both for floods and drought.

SHRI GHANSHYAMBHAI OZA: We are not concerned with drought at present. But the question i_s why are the:s_e things taking place even after so many years of planning?

is because we have not given priority to certain things. We have not taken care to see that inundation does not take place, erosion does take place, that forests are not absolutely denuded. All these things we have not taken care of. We must give priority to certain schemes. If we had given priority to certain schemes, these things not have happenes at all. Gujarat, the Saurashtra area % rich in fertile lands but they are being completely eroded. It is not a temporary loss where you may be able to render some help to families there in this way or that way. The land there has been completely eroded and it will take nearly another 25 year& to bring that land to that proper level. Sir, I would request the hon. Minister to see that the schemes which are sent by the Government of Gujarat are properly looke[^] into and proper he¹? is given. Fortunately for Guiarat, there are many voluntary ageneies which also come to the rescue of the people. The people there do not look to the Government alone for immediate remedies. For food, clothing and shelter there are so many voluntary agencies which rush and give help to the people on the spot. But we must do something about long-term planning so that people may be rehabilitated so that we can meet the situation in future with some measure of success that is what I am wanting to draw the attention of the hon. Minister to.

by Minister

SHRI BIJOY KRISHNA HANDIQUE (Assam): Mr. Vice-Chairman, in my State of Assam, the current flood is mainly caused by erosion by

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[Shri Bijov Krishna Handique]

Statement

the Brahmaputra. Unless this root cause of the flood is effectively checked, flood can never be controlled, and will rather continue to damage the valley every year and that too, massively. The problem is aggravated by the rise of the river bed, particularly since 1950 earthquake. In the late sixties, a survey report indicates that the river bed at Dibrugarh was raised by 9 metres, and along with this, the bed of its tributaries has been rising over the years and it has caused all the floods in the State during the last decade, due to this factor. I want to know from the Government as to what measures are being taken to control the heaving up of the river bed. Besides, according to the flood control policy of 1954, emphasis was • laid on construction of embankments along with drainage works as a short-term measure. However, over the years, it was found that strengthening and bank-raising ineffective. Since erosion, on the concave bends of the river in the embanked reaches has increased substantially during the last one and a half decade threatening the entire embankment system itself, at many points on the atone spurs have been devised. And the erosion rate is so fast that unless stone spurs are constructed at many points along the river, it will threaten a number of towns and particularly the world famous National Park Kazhiranga. So, in Assam, the short-term as well as long-term measures must go together. Of the short-term measures, embankment mainly on the tributaries and stone spurs on the river Brahmaputra at some points still measures, storage reservoirs are to be constructed as in the case of the proposed Dehang and Subansir dams and in this connection I want to know from the Government at what stage, these projects are. But it has to be borne in mind that such storage dams even if they come up, will cut only the flood height; they will not eliminate the problem of erosion. So I want to know from the Government what measures they contemplate to control erosion

Hon. Minister himself recently visited certain affected places in Assam. Palasbari. Mokalmoa and Moriahola. In all these 3 places, he has seen with his own eyes the severe erosion. In Palasbari, the entire town is threatened. In Mokalmoa, a large number of villages are threatened and in Moriahola, it is not only the township but as I said, the famous National Park Kazhiranga is threatened. So, unless some effective measures are taken on war footing. I am afraid, these towns and the National Park cannot be saved.

SHRI BISWA GOSWAMI (Assam): Sir. the statement of the hon. Minister does not give a true picture of the devastation caused by flood and erosion. I want to make certain observations regarding Assam only. As my friend Mr. Handique said, the biggest problem of Assam is that of erosion. It has been published papers also and I quote from Assam Tribute, that Kazhiranga National Park, abode of world-famous rhinoes is now under systematic erosion due to high floods of Brahmaputra. Surging waters entering through Moriahola breach threaten the existence of a of Kazhiranga Park. It is officially learnt that if erosion continue at this rate, a part of the Park will be in the womb of the mighty river Brahmaputra. Thig is the situation regarding erosion. Sir, in reply to a question put by me on 16-12-81, the then Minister of Irrigation 'anti-erosion works have been assured that taken up so far at specific locations for local protection and have generally given immediate The need for training Brahmaputra to the extent it is technically and economically feasible is recognised and Brahmaputra Board is being shortly constituted for formulating a Master Plan for flood control, bank erosion control and drainage improvement in the Brahmaputra Valley keeping in view the

multi-purpose development of the large water resources.'

Sir, I would like to know from the hon. Minister what progress has been made in this regard. The Brahmaputra Flood Control Board has been constituted and I would like to know ivhat master plan this Board has drawn up for control of floods and erosion in the State of Assam. Sir, three times floods have occurred in Assam this year. Even the drilling operations by the ONGC had to be suspended due to the floods. But we have seen that the 'only flood control measure which the Government had taken up is the construction of embankments. It is high time we examine the question whether these embankments can prevent floods, whether it can prevent floods or it causes greater misery when the embankments are breached. This time, there have been 22 breaches in the embankments. As a result of this, largescale devastation has taken place in the villages. Moreover, as a result of the construction of these embankments, the river bed is rising. Mr. Handique has pointed out about this. As a result of the construction of these embankments, what happened is, the river bed is rising. Immediately, when there is rain, there are breaches. (Time-bell rings). I will take one more minute. When there is rain, there are breaches on the embankments and large-scale devastation takes place. I would like to know whether the Government will examine this question; whether this scheme of construction of embankments can at all control floods. It is not only due to the earthquakes, that the river bed of Brahmaputra is rising. It is also due to the construction of these embankments. would like to know whether the Government will consider the whole matter and adopt concrete measures to stop these recurring floods and erosion in Assam. Unless we stop erosion hundreds of villages in Assam will be washed away by the Brahmaputra and its tributaries.

Sir, what the Government is doing now is constructing bamboo spurs. Crores of rupees are being spent on the construction on these bamboo spurs. These spurs are washed away and crores of rupees have been simply thrown into the waters. There is no use in constructing bamboo spurs. It is only an apology. It is just to satisfy the people that you are doing something to stop erosion. These bamboo spurs cannot stop erosion. Unless the Government go in for construction of stone spurs, this problem cannot be solved. If the entire area cannot be covered at a time, let them select areas. Let the Government spend the money usefully in constructing stone spurs in a systematic manner so that erosion can be prevented. Otherwise, merely by constructing bamboo spurs', erosion cannot be prevented. Also, you should take urgent steps to protect this Kaziranga Game Sanctuary, where-this one-horned rhinoceros is there, from being eroded by the Brahmaputra.

I would like to know from the hon. Minister how many breaches have been repaired. What steps the Government is going to take to repair the breaches in the embankments and what steps the Government is going to take for the rehabilitation and relief of the affected people? Sir, I would like to have detailed replies to these questions which I have put I would also like to know about the activities of the Brahmaputra Flood Control Board in Assam.

SHRI BAHARUL ISLAM (Assam) Mr. Vice-Chairman, I will confine my remarks to flood situation in Assarr but my observations may equally ap ply to the flood situation in Nortt Bengal and a part of North-Easten Bihar. Flood in Assam is not a nev phenomenon. It is perennial becaus' every year Assam experiences two ti four floods. The result is that ther is loss of human lives, loss of live of cattle and a great devastation o crops. Assam land is fertile and i flood is controlled in Assam, Assar can produce so much oi paddy tha

it can not only feed the people of Assam but also the entire population of the city of Calcutta for one year. So, the basic problem in Assam is flood control.

Statement

In 1960s the engineers of Water and Power Commission used to say that rain was the cause of floods. We cannot control rain, therefore we cannot control flood, but this finding of the experts, in my respectful submission, is not valid. It may be paradoxical that there can be flood without a single drop of rain at all or there can be flood when there is complete, absolute drought; that what happened in 1940. In the month of June there was drought, not a drop of rain for about three weeks. That was the cultivation season. All of a sudden, on one night there was such a flood that at several places the railway line was breached. The north trunk road—at that time there was 110 national highway-was breached at several places, and many bridges were washed away. It was found that the cause of that flood was melting of huge blocks of snow on the top of the Himalayas. Therefore, the main causes of flood in Assam at least are two. Rain is also one of the two causes, and the second cause is melting of snow on 4Jie tor) of the Himalayas. There is another factor that sdrts to the gravity of floods in Assam. This factor is the raised beds of the rivers. In 1950, as has already been mentioned by my friend, there was a great earthquake in Assam. As a result of the earthquake it was found that the bed of thp Brahmaputra raised by four to six feet-imagine, by four to six feet. Similarly, the beds of the tributaries of fhe Brahmaputra were eofislSerably raise'. The result wwa that, these rivers cannot contain the entire 'water coming From the Him from which the Tibutaries come or fmm whero tho :nnvr melts. Thus, the devastating loodp nrp ^aiTSPd. T>T"W. the •p-n^-^v. in «w respectful submission, s the dredging of these rivers. Unless

the rivers are dredged, there is no way out. As my hon. friend Mr. Biswa Goswami was saving that the river beds have been raised, the river bed, have not been raised, by earthquake alone but also by silt that has been brought every year from Arunachal, from the Himalayas. This silt is deposited on the beds of the river. Th' rrsult is that the water overflows and causes devastation. I want to know from the hon. Minister, what steps have been taken or are being taken for the dredging of the Brahmaputra and its tributaries as a measure for flood control in Assam.

by Minister

HAYAT III.I.A ANSARI (Nominated); Mr. Vice-Chairman, Sir, I would like to make a suggestion which is equally good both for drought as well as flood. Recently an agreement was reached between India and Bangla Desh about the water of river Teesta which flows from Kanchunjunga via Sikkim and West Bengal to Bangla Desh. The agreement has been objected to by the West Bengal Government on the ground that it will keep a portion of its lands without water during the summer. Without making any comment on this objection, I will present a suggestion.

A few days back I travelled along the river Teesta from Siliguri to Gangtok and observed its water and banks, with its tributaries and their banks, and then after coming back I studied them in books. I will give a quotation from a certain book at the end.

There are very few rivers in India, as far as I know which have so much potentialities of generating power and filling reservoirs like Teesta. It comes down in full form from the height of 6000 feet, covering 80 miles to the plains with great force between high and firm banks. Its tributaries have also high and Arm banks and all of them have water throughout the year. Lower Sikkim valley which is about 2500 feet high and 40 miles from the plains has a rainful upto 150 inches.

The river has fan like ravines-^wide at the upper end and narrow and high at the lower, thus forming natural reservoirs lacking gates only.

If the Teesta and its tributaries are surveyed, I am sure that the results may assure West Bengal of having enough water in summers in the future from the reservoirs which will toe filled by the rain water which now goe_s to the sea and is wasted and the neighbouring States also will get more water and power. If a snap survey is made within a fortnight when

Now I will give the quotation from the book. The name of the book is "The Himalayan Gateway" by George Kotturan. It runs like this:

the rain water is there, the river will be

found in its full form.

"In the lower Teesta valley, the rainfall could go well above 150 inches a year.. Because of heavy rainfall, there are all over the country (Sikkim) very many small small streams. They all form the tributaries of Teesta and Run j it. In monsoon rains some of these small side streams become raging torrents. Even otherwise they are never dry, because in summer they are fed by the water_s coming down the peaks from the melting snow. The rivers are naturally rapid and generally run in deep ravines, the ascent from the banks of the first few hundred feet being almost precipitous...

Lower down the Teesta is joined by a number of streams. The main tributaries of the Teesta here are Talbng, Rongni and Rungpo. Their basin sloping southwards are broad at the top and gradualy contract fanlike from its rim to the handle, to the Teesta valley near Pashow."

I think that if we make a survey *ia* these days, we will find Teesta in full form and that will give you an Idea how useful it can be if a bank and a dam is built on it.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Shri A. G. Kulkarni. Not here. Shri Kalraj Mishra.

श्री कलराज मिश्र (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, बाढ़ संबंधित वक्तव्य मंत्री महो य ने सदन के ग्रंटर प्रस्तुत किया है उसको देखने के पश्चात यह अनुभव हुआ है कि जो वास्तविक क्षति हुई है बाढ़ से, उस वास्तविक क्षति से बहुत ही कम क्षति को इसमें दर्शाया गया है। प्रत्यक्ष रूप से हमारे धनश्याम भाई ने इस बात को कहा है कि सौराष्ट्र में जैसा बाढ़ का प्रकोप हम्रा और जितने लोग प्रभावित हुए वह सही माने में यहां रखने का प्रयास नहीं किया गया । इसी तरीके से जो श्रांकड़े दिये गये है उनको देखने से ऐसा लगता है कि सभी प्रदेशों में क्षति को बहुत कम करके दर्शाने की कोशिश की गई है। मैं उत्तर प्रदेश को बात आपको सामने रखना चाहता हुं। उत्तर प्रदेश में जो पहाडी इलाका अल्मोड़ा है, वहां पर जिस प्रकार की बाढ़ आई और जितना नुकसान हुमा है उसके बारे में कुछ नहीं बताया गया है। क्षति के संबंध में उत्तर प्रदेश से कोई सूचना हीं नहीं स्राई है। उत्तर प्रदेश में कितनी राश की क्षति हुई है, इसकी सूचना नहीं उपलब्ध हो सकी है। उत्तर प्रदेश के श्रत्मोडा जिले में बाढ़ म्राई, इसका जिक इसमें जरूर किया गया है। लेकिन मैं मंत्री महोदय का ध्यान ग्राकिषत करना चाहुंगा कि केवल ग्राल्मोड़े में ही नहीं दिल्ली के विल्कल नजदीक मधरा में जमना का पानी एकाएक बढ़ गया ग्रीर सैंकड़ों गांव प्रभावित हो गये। गोवर्धन में बाढ़ ग्राई हुई है। ग्राप जानते हैं कि वह एक प्रमुख तीयं स्थल है । उसका प्रस्तित्व ही बाढ़ के कारण खतरे में पड़ गया है। वहां का इसमें कोई जिक्र नहीं किया

[श्री कलराज मिश्र]

गया है। वहां पर कितनी क्षति हुई है। ग्रल्मोड़ा में कितनी क्षति हुई है बाकी स्थानों में गंगा से प्रभावित जो इलाके हैं, जहां पर बाढ़ आई है, तबाही हुई है, उसके संबंध में इसमें कोई चर्चा नहीं है । मैं मंत्री महोदय से कहना चाहुंगा कि ग्राप फिर से राज्य सरकारों से इस संबंध में आग्रह करें और अगर राज्य सरकारें नहीं करती हैं तो केन्द्र से एक टीम भेजकर लित का अध्ययन कर अनुमान लगाया जा सकता है ग्रीर क्षति का सर्वे**क्षण** कराकर उसको सामने रखा जा सकता है। में यह कहना चाहता हूं कि अगर पिछले एक दशक को देखा जाए तो पता चलेगा कि लगभग चार या पांच खरव रुपयों की इस बीच में क्षति तथा राहत पर व्यय हो चुका है और उस हिसाब से अगर धनराणि को ध्यान में रखकर बाढ़ को रोकने पर प्रयास किया गया होता तो इस प्रकार की दुर्दशा उत्पन्न नहीं होती । मंत्री महोदय ने यह दश्तीने की कोशिश की है कि हमने बाड़ या वर्षा के संबंध में मौसम की जानकारी देने के लिए श्रनेक प्रकार के स्थानकों का निर्माण किया है जिनके द्वारा इसका पूर्वानमान हो सकेगा कि बाड़ आने वाली है या वर्षा होने वाली है। उसके अंक निर्धारित किये गये है और उस ग्रंक के भाधार पर यह कहा जा सकेगा कि सूखा पड़ने वाला है या सामान्य स्थिति है या वर्षा होने वाली है। इस संबंध में मैं सौराष्ट्र का उदाहरण देना चाहता हूं। जब पिछली बार बाढ़ पर चर्चा हई थी तो मैंने इस बारे में संकेत भी दिया ग्रीर कहा था कि सौराष्ट्र में जुनागढ़ कंट्रोल रूम से इस प्रकार की सूचना राज्य सरकार को दे दी गई थी कि बाढ़ स्नाने वाली है। लेकिन सरकार पर उसकी जुंतक नहीं रेंगी । बल्कि सरकार ने यह आरोप लगाया कि हमको सूचना ही नहीं मिली

ग्रीर यह कहा कि चारो तरफ से वह शहर पानी से चिर गया था इसलिए सारे वायर्स से संबंध विच्छेद हो गये थे, सुचना नहीं प्राप्त हो सकी । जब वहां जा-कर जानकारी ।प्राप्त करने की कोशिश की गई तो पता चला कि सरकार को सूचना दे दी गई थी। इस प्रकार से असत्य बात कही जाती है । इसलिए मैं यह कहना चाहता है कि श्रगर मंत्री महोदय सचम्च में इस संबंध में गम्भीर हैं बाढ़ को रोकना चाहते है तो वे इस बारे में सहा जानकारी प्राप्त करें। पिछली बार बाढ ग्रीर सखे के में इस सदम में चर्चा हुई यह म्राग्रह किया तो मैने कि राष्ट्रीय बाढ ग्रायाग, नेशनल पलड कमीशन ने 207 रिकमेन्डेशन्स दी हैं, मैंने जानना चाहा था कि उन रिकमन्डेशनस का कितना पालन किया गया है ? उस समय कृषि राज्य मंत्री ने कहा कि इससे मेरा कोई मतलब नहीं है, मैं तो सिर्फ रिलीफ फण्ड को ही देखता हं। उन्होंने इसका जवाब नहीं दिया । इसलिए मैं ब्रादर-णीय मिर्धा जी से यह जरूर निवेदन करना चाहुंगा कि ये जो रिकमण्डेशन्स 207 थीं उनको कितना माना गया है स्रौर किस हद तक उनको कार्यान्वित करने की कोशिश की गई है। दूसराबात में यह जानना चाहता हूं कि उत्तर भारत में गंगा, यम्ना ग्रीर गंडक ये जो तीन नदियां है जो इनकी सहायक नदियां है जो हर साल तबाही लाती हैं, बाढ़ के कारण निदयों में जो मिट्टी जमा हो जाती है, सिल्ट हो जाती है तथा जिनकी बाढ़ में गांव के गांव वह जाते हैं, उसके लिए ग्राप क्या कर 3 р.м. रहे है ? गांव के गांव बह जाते है। कई बार सरकार से इस संबंध में कहा भी जा चुका है। इस सदन में हम लोगों ने हर वर्ष इस प्रकार का सरकार से ग्राग्रह किया कि क्या नदी के छिछलेपन को

रोकने के लिए उसको गहरा करने की दुष्टि से कोई प्रयास चल रहा है, लेकिन में समझता हूं कि इस दिशा में कोई कोशिश नहीं की गई साथ ही साथ एक नदी को दूसरी नदी से जोड़ने की दृष्टि से भी क्या कोई योजना सरकार ने बनाई है ? क्या वाटर ग्रिड की भी सरकार की कोई योजना है ? क्या एक स्थान से दसरे स्थान पर पानी ले जाने की दिष्टि से सरकार इस प्रकार की व्यव-स्था चाहती है। साथ ही साथ जिन लोगों का नुकसान हुआ है, जितने लोग प्रभावित हुए है, बाढ़ से प्रभावित जो क्षेत्र है, जहां हमेशा बाढ ग्राती है उस क्षेत्र के लोगों के बारे में क्या सरकार बीमें की कोई योजना बना सकती है ताकि जितना भी नुकसान होता है, पशु मारे जाते है, व्यक्ति मारे गये, उनकी फसल का नुकसान होता है, उनको इस योजना के माध्यम से पैसा मिल सके । ग्राप बीमा योजना चलायें ताकि वे भाश्वस्त हो सकें कि हमारा जितना नुकसान हुआ है, उस नुकसान की पूर्ति इस बीमा योजना के माध्यम से सरकार करेगी उस भ्राश्वासन के कारण एक बार वे अपने को ठीक से व्यवस्थित कर सकें । क्या बीमा योजना सरकार लागु करने पर विचार करेगी । श्रीमन, स्वयं मंत्री महोदय ने एक बार भाषण देते हुए यह कहा था कि देश के अंदर हमें साईजेवल स्टोरेज की व्यवस्था करनी होगी और उसके लिये ग्राधनिक तकनीक का उपयोग करना पड़ेगा। ग्रापको ध्यान होगा "Design and construction of tunnels and shafts workshop"

The Appropriation

(Railways)

के उदघाटन के समय श्रापने यह भाषण किया था और मैं हुं कि ग्रापके द्वारा प्रस्तुत यह बहुत ग्रन्छी योजना है। यह बाढ़ को ही नहीं रोक सकेंगा बल्कि यह मुखे को भी समाप्त करने की दिशा में उपयोगी सिद्ध होंगी। इस दिशा में मंत्री जो ने ग्राधिनक तकनीक का किस डंग से उपयोग किया

है ग्रीर उसको कार्यान्वित करने की दिष्ट से क्या प्रयत्न किया है ? मंत्री महोदय यह भी बतायें कि क्या ग्राप युद्ध स्तर पर उसको लागु करने का प्रयास करेंगे । ग्रगर ये चीजें होती है तो मैं समझता हुं कि इससे बड़ा ही कल्याण होगा।

No. 4 Bill. 1983

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): The clarifications will continue after the Half-an Hour Discussion. Now we take up the Appropriation (Railways) No. 4 Bill. Shri Ghani Khan Chaudhuri.

AN HON. MEMBER: What about the next Bill?

THE VICE-CHAIRMAN (SHRI R. RAMARKISHAN); The Emigration BiH may not come up today.

THE APPROPRIATION (RAIL-**WAYS) NO. 4 BILL, 1988**

THS» MINISTER OF RAILWAYS (SHR1 A. B. A. GHANI KHAN CHAUDHURY: Sir, I move the BiH:

THE VICE-CHAIRMAN (SHRI R. RAVtAiCRISHNAN): Do you want to speak?

S^3RI A. B. A. GHANI KHAN CHAUDHURI; I do not want to speak. First let the Members speak.

THE VICE-CHAIRMAN (Shri R. RAMAKRISHNAN): But you have to move the motion and speak on it.

SHRI A. B. A. GHANI KHAN CHAUDHURI): Sir, I beg to move:

That the Bill to authorise pay ment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84 for the purposes of Railways, as paused by the Lok Sabha, be taken consideration." *Tha question was proposed.*